

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15.09.2017

O.A./260/3/2012

ANIL KUMAR PRADHAN

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO:21

FOR APPLICANTS(S) Adv. : Mr. L.Jena

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>Mr. L.Jena, Ld. Counsel for the applicant, prays to withdraw this case as the applicant does not want to proceed in the case. Permission is accorded.</p> <p>O.A. is disposed of being withdrawn.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>RK</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> 